

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

IB-841/ND/2020

IA-3158/2024

IN THE MATTER OF:

Kedrion Biopharma Inc.

Vs.

Wizman Impex Pvt. Ltd

.....Applicant

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 22.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Suruchi Suri, Adv

For the Respondent :

For the RP : Adv Rachit Ranjan

ORDER

IA-3158/2024:-

This is the 1st progress report filed by the RP. Heard Ld. Counsel for the Applicant. The progress report so filed is taken on record with just exceptions. With these observations, the present IA **is disposed off.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**